



THE HIGH COURT OF KERALA

82046

Kochi-682 031
Dated-22/09/2018

PROCEEDINGS

Judicial Department - Establishment - Inter-district transfer of Clerk -
Sanctioned - Orders issued.

- Read :-
1. Letter No. A1-14/2018 dated 13/06/2018 of the District Judge, Manjeri.
 2. High Court O.M No.C7-54237/2018 dated 02/07/2018.
 3. Letter No. A1-6157/2018 dated 24/07/2018 of the District Judge, Pathanamthitta.
 4. Application dated 20/07/2018 of Smt. Bindhu.L, Senior Clerk, Munsiff's Court, Thiruvalla
 5. G.O (MS) No. 04/61/PD dated 02/01/1961.

ORDER NO. C7-54237/2018

As per the letter read as 1st paper above, the District Judge, Manjeri has reported one vacancy of Clerk, to be filled up by the High Court through inter-district/departmental transfer.

After consideration of the application received in pursuance of O.M read as 2nd paper above, the High Court has decided to grant inter- district transfer to Smt. Bindhu.L, Senior Clerk, Munsiff's Court, Thiruvalla. She has expressed her willingness to be reverted to the entry post and ranked as junior to juniormost Clerk in the Civil judicial wing of Manjeri district.

Accordingly, Smt. Bindhu.L, Senior Clerk, Munsiff's Court, Thiruvalla, is reverted to the entry post of Clerk, transferred and allotted to the Civil Judicial wing of Manjeri district subject to the terms and conditions laid down in the Government Order read as 5th paper above, and other rules governing inter-district transfer of Government employees.

The District Judge, Manjeri shall issue necessary posting orders to the transferee.

Smt. Bindhu.L, Senior Clerk, Munsiff's Court, Thiruvalla shall be relieved on receipt of posting orders from the District Judge, Manjeri.

(By Order)

K. Haripal

Registrar (Subordinate Judiciary)

To

The District Judge, Manjeri .

The District Judge, Thiruvalla *Pathanamthitta*

The Person concerned (through the District Judge, *Pathanamthitta* Thiruvalla.)

The Administrative Records Section, High Court (2 copies).

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8/2/16